

Central Administrative Tribunal
Calcutta Bench

MA 195/2005
(OA 578/97)

9-6-2005

Present : Hon'ble Mr.N.D. Dayal, Member(A)
Hon'ble Mr.K.B.S. Rajan, Member(J)

Sri Sochanlal

-Vs-

S.E. Rly

For the applicant : Mr.A. Chakraborty, Counsel

For the respondents : Mr.S.R. Kar, Counsel

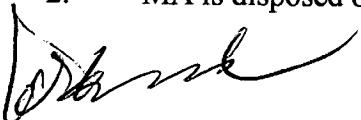
O R D E R

Mr.N.D. Dayal, Member(A)

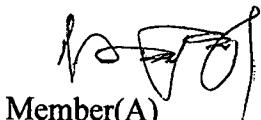
A prayer has been made on behalf of the learned counsel for the applicant to file rejoinder as he has received the reply recently. Let the rejoinder be filed within 2 weeks.

Put up on 1-9-05.

2. MA is disposed of accordingly. No costs.



Member(J)



Member(A)